

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 3
(IB)-1281(ND)/2018
IA-1004/ND/2021

IN THE MATTER OF:

B.D. Construction Co. ... Applicant/Petitioner

Vs

Stride Autoparts Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 26.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Ms. Anjana Verma, Mr. Pankaj Khetan, Advocates

ORDER

IA-1004/ND/2021:

This is the list of Stakeholders filed by the Liquidator along with newspapers clipping and proof of Constitution of Stakeholders Committee. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is **disposed of**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)